Schemes for welfare of mentally retarded

†2321. PROF. R.B.S. VARMA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any scheme is being implemented by Government for the welfare of mentally retarded persons;
 - (b) if so, the details thereof; and
- (c) the amount allocated for implementation of these schemes during last three years?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYA NARAYAN JATIYA): (a) to (c) Various schemes and programmes for education, vocational training, employment, rehabilitation and other socioeconomic activities for empowerment of persons with disabilities including mental retardation are being supported by Government. The amounts allocated in disability sector during the last three years are Rs.203.99 crore in 1999-2000, Rs.261.15 crore in 2000-2001 and Rs.260.54 crore in 2001-2002.

Composite centre under NIMH in NER

2322. SHRI JNDRAMONI BORA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether there is any composite centre in the North-East Region under the National Institute for the Mentally Handicapped;
 - (b) if so, how many and if not, the reasons therefor; and
- (c) the total budgetary allocation and amount allocated and spent during 2001-2002?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYA NARAYAN JATIYA): (a) No, Sir.

†Original notice of the question was received in Hindi.

- (b) A Composite Regional Centre for Persons with Disabilities is being set up at Guwahati under a Central Scheme. National Institute of Rehabilitation, Training and Research, Cuttack, Orissa, an autonomous institution under the aegis of this Ministry is facilitating setting up of the Centre.
- (c) Against Rs. 117.41 lacs provided for the centre, the expenditure during 2001-02 is Rs. 39.44 lacs.

Muslim communities in OBC List

- 2323. SHRI AIMADUDDIN AHMED KHAN (DURRU): Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) the Muslim sub-castes and communities included in the Backward and Other Backward Classes; and
 - (b) the details of benefits to which they are entitled?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYA NARAYAN JATIYA): (a) and (b) Muslims sub-castes/communities fulfilling the norms have been included in the Central li§ts of Backward Classes and are notified through 19 Gazette Notifications issued so far. They are entitled to get benefits as admissible to OBCs under various schemes being implemented by the Government of India including the benefits of reservation in recruitment for the civil posts and services under the Central Government.

Scheme for coaching of SC candidates for competitive examinations

- 2324. SHRI AHMED PATEL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether Government are implementing any Central Scheme for providing Coaching to candidates belonging to SC Category and appearing for competitive examinations of UPSC, SSC, etc., and State Service Commission in the State of Gujarat;